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THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) (a) As per Annual Report and Accounts of Coal India limited for the year 1982-83, the cumulative los-, suffered by Coal India Limited and its upto 31-3-1983 is Rs. 841.88 crores. Account's for the year 1983-84 have not yet been finalised.

- (b) The main reasons for losses were unremunerative prices coupled with in crease in. the cost of inputs, wages and loss of production due to various const-'raints snch as absenteeism, law and order problem unprecedented rain and flood iu some years in the eastern region, inadequate supply of explosives and power, difficult geological and geo-mining conditions.
- (c) The measures being adopted to in crease production and improve producti vity in Coal India Limited, include Dtassive investment in new mines., fuller vtsilisation of mining capacity already created, faster introduction of advanced technology, more efficient use and better maintenance of equipments, stricter contrt of inventory and economy in the use of stores, better use of manpower by controlling absenteeism and enforcing dis cipline and identification of surplus

workers and their re-employment after suitable training, better availability of scarce inputs like explosives timber, etc., reduction of pit-head stocks by faster enovement and more systematic distribution expeditious and timely completion of new projects and improvement in the law and order situation and control over mafia activities in the Bengal Bihar coalfields.

459. श्री रामचन्द्र विकल : सुबना और प्रसारण मंत्री यह बताने की **ब्रा**पा करेंगे कि :

(क) बदा सरकार ने उन परि-स्वितियों का पता लगाने का निर्णय किया

है जिनके अन्तर्गत "क्षाज का एम० एल० ए॰ नामक फिल्म को फिल्म सेंसर बोर्ड द्वारा स्वीकृति दी गई थी : ग्रीर

to Questions

(ख) यदि हां, तो बब तक ी

सुचना और प्रसारण मंत्रालय में ससदीय कार्य विभाग में (श्री एचं कें एलं भगत) : जा, नहीं।

(ख) प्रश्न नहीं उटता।

## Loss suffered by IDPL due to non-utilisation of capacity

460. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FER-TILIZERS be pleaped to state;

- (a) whether it is a fact that the nonutilisation of capacity and noa-productiou of Amoxicillin, Ampicillin and Eryfbomycinnot only resulted in a loss to IDPL but also necessitated imports of 6 APA and Erythomycin Thtocyenate of the annual value of the rupees four Crore CIF;
- (b) if so, who is responsible for this state of affairs in IDPL and whether Government Directors on the Board of IDP1 submitted reports to his Ministry on these projects-,
- (c) what is the installed capacity and what bas been, the production of IDPL of these drugs from basic stages during the last three years and amount of payments made to th© suppliers of the know-bow; and
- (d) what is the requirement of the country for these drugs on the names of the producers of these drugg alongwith the stage of production of each and production during the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE); (a) and (b) With better utilisation of capacities losses of IDPL and volume of imports could have been correspondingly less.

Non-utilisation of capacity by IDPL has